MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
NOTIFICATION
New Delhi, the 26th March, 2018

S.O. 1413(E).— In exercise of the powers conferred by section 79A of the Information Technology Act 2000 (21 of 2000), the Central Government hereby notifies Computer Forensic and Data Mining Laboratory under Serious Fraud Investigation Office, Ministry of Corporate Affairs, New Delhi as Examiner of Electronic Evidence within India with the scope of Computer (Media) Forensics excluding Floppy Disk Drive.

[No. 1(13)/2015-CLFE]
S. GOPALAKRISHNAN, Jt. Secy.